

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1405/2023 in Company Petition IB/316/2022
NAME OF THE COMPANY	Link Well Telesystems Pvt Ltd
NAME OF THE PETITIONER(S)	Fourth Dimention Solutions Limited
NAME OF THE RESPONDENT(S)	Link Well Telesystems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Company Petition IB/316/2022

Present: Ld. Counsel Mr. Amir Bavani for the Petitioner.

Ld. Counsel Mr. K. Rithesh Kallapu for the Respondent.

Ld. Counsel for the Petitioner stated that he filed reply to the affidavit filed by Respondent in the form of an additional affidavit. **Matter is adjourned to 19.03.2024.**

IA (IBC)/1405/2023

Present: Ld. Counsel Mr. K. Rithesh Kallapu for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent.

It is stated by Ld. Counsel for the Applicant that rejoinder has been e-filed. Let physical copy be filed. Counter has already been filed. **Matter is adjourned to 19.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)